

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO. /2020

Shidarth Shivam

Plaintiff

Versus

Rishi Lal Sharma

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:21/09/2020

Fresh suit received by way of assignment by Ld. SCJ, Delhi through email at the office email address i.e. readercj02west@gmail.com of this court. Let it be checked and registered.

Present:- Sh. Ankur Gogia, Ld. Counsel for plaintiff.

Heard on consideration. The file which has been received by this court does not even carry any document whatsoever.

Counsel for plaintiff submits that he has filed the documents running in about 122 pages. However, same has not yet been received by this court.

Plaintiff is hereby directed to file the complete paper book on the official e-mail address of this court i.e. (readercj02west@gmail.com).

Let the complete original paper book be filed in physical form in court within three days from today.

Put up for consideration on 24/09/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi
dt.21/09/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO.609434/2016

Sh. Prem Aggarwal

Plaintiff

Versus

Sh. Ashwini Parashar

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:21/09/2020

Present:- Both the plaintiffs in person.

None for defendant.

Vide separate order the application u/o XVI Rule 1(2) r/w Section-151 of CPC, filed by the defendant on 11/09/2019, has been allowed.

Put up for DE, as per the order passed today, on 10/11/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi
dt.21/09/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

SUIT NO. /2020

Veena Kumari

Plaintiff

Versus

Rishi Lal Sharma

Defendant

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:21/09/2020

Fresh suit received by way of assignment by Ld. SCJ, Delhi through email at the office email address i.e. readercj02west@gmail.com of this court. Let it be checked and registered.

Present: - Sh. Ankur Gogia, Ld. Counsel for plaintiff.

At request put up for consideration with the connected matter on 24/09/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi
dt.21/09/2020

**IN THE COURT OF SH. BHARAT AGGARWAL, CIVIL JUDGE-
02 (WEST), TIS HAZARI COURT, DELHI**

EX NO. /2020

Luma Automotive Systems

Decree Holder

Versus

Shree Vasudeva Enterprises

Judgment Debtor

THROUGH CISCO WEBEX VIDEO CONFERENCING

Date:21/09/2020

Fresh execution petition received by way of assignment by Ld. SCJ, Delhi through email at the office email address i.e. readercj02west@gmail.com of this court. Let it be checked and registered.

Present:- None.

Record perused. Put up for report of Naib Nazir on 09/10/2020.

A copy of this order be sent to the filing/computer branch Tis Hazari Court, Delhi for uploading the same on the official website of District Courts.

Bharat Aggarwal
C.J-02, West, THC, Delhi
dt.21/09/2020